

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/10829/2025	M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT.LTD. VS UNION OF INDIA	INDRA KUMAR MOHAPATRA VS	// ()	
2	D-BLAPL/8019/2025	LAXMAN BARIK VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KUNDRA /41 /2023 () //	AOR20220000211C202500031
3	D-BLAPL/8021/2025	GANESH SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 () //	AOR20220000263C202500024
4	D-BLAPL/8023/2025 BLAPL/2940/2025	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000002/2025	
5	D-BLAPL/8027/2025	MAMI SAHU VS STATE OF ODISHA	ADITI HOTA VS	NALCO /28 /2025 () //	
6	D-BLAPL/8030/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /71 /2024 () //	
7	D-BLAPL/8031/2025	AKHYA KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /67 /2025 () //	
8	D-BLAPL/8032/2025	PRASANTA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2024 () //	
9	D-BLAPL/8033/2025	SUBRAJEET DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /21 /2025 () //	
10	D-BLAPL/8035/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /169 /2023 () //	
11	D-BLAPL/8037/2025	RAKESH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	

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12	D-BLAPL/8038/2025	ADITYA SAMANTA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /142 /2024 () //	
13	D-BLAPL/8039/2025	SANTOSH KUMAR BEHERA @ SANTOSH BEHERA VS STATE OF ODISHA	MAHES DAS VS	TARASINGI /78 /2025 () //	
14	D-BLAPL/8040/2025 BLAPL/2947/2025	MANAS RANJAN BARIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	EOW,BHUBANESWAR /3 /2025 PRESIDING OFFICER, O.P.I.D. COURT,BALASORE(Baleshwar) CT/0000004/2025	
15	D-BLAPL/8043/2025	RANJIT NAHAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /127 /2022 () //	AOR20220001648C202500035
16	D-BLAPL/8045/2025	SANANDA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
17	D-BLAPL/8046/2025	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	NAYAKOT /95 /2023 () //	
18	D-BLAPL/8049/2025	NARENDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /19 /2025 () //	
19	D-BLAPL/8051/2025	NISHA KEWAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /319 /2024 () //	
20	D-BLAPL/8053/2025	ASHIRBAD PANCHAM VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /46 /2025 () //	
21	D-BLAPL/8054/2025	SUJIT DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /47 /2025 () //	AOR20220001648C202500036
22	D-BLAPL/8056/2025	JITU PAIKERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	DHENKANAL SADAR /117 /2025 () //	
23	D-BLAPL/8058/2025	CHAITANYA SA	PRASANNA KUMAR MISHRA	LACHHIPUR /7 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8060/2025	SUNIL KURLI	SMRUTI RANJAN ROUT	TANGI /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8062/2025	JAGANNATH DHIBAR	SIDDHANT SARANGI	KHANDAGIRI P.S. /194 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8064/2025	UDIA @ UDAYANATH DAS	ANANTA BALLAV SATAPATHY	PATTAMUNDAI /76 /2024	AOR20220001030C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8078/2025	SK. ZAMIR ULLAH	SAROJ RANJAN SUBUDHI	SPECIAL CRIME UNIT /10 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8080/2025	SANJIB MANAHIRA @ BEHERA	ARIJEET MISHRA	JEYPORE MAHILA /98 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8082/2025	ISHAK HIAL@ ISAIE HIAL	ARIJEET MISHRA	KORAPUT SADAR /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8083/2025	RATAN BHUMIA	ARIJEET MISHRA	BORIGUMMA /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8084/2025	GOURANGA SUNA @ SUBHAM	ARIJEET MISHRA	BORIGUMMA /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8085/2025	DEBASIS PATTNAIK @ DEBASIS PATTANAIAK	SANTOSH KUMAR PATTANAIAK	CHATRAPUR /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8086/2025	DUPPATI MOHAN @ D. MOHAN	RAJIB LOCHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8090/2025	GUDU @ SOUMYA PRASAD BEHERA	JYOTI PRAKASH PATRA	BANARAPAL /64 /2025	
		VS	VS	()	

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35	D-BLAPL/8092/2025	STATE OF ODISHA BABAJI @ AJIT KUMAR BEHERA VS	RAKESH BEHERA VS	// BANARAPAL /64 /2025 ()	
36	D-BLAPL/8093/2025	STATE OF ODISHA NISHANT METTAPALLI @ M. NISHANTH VS	RAJIB LOCHAN PATTNAIK VS	// //0 ()	
37	D-BLAPL/8096/2025	STATE OF ODISHA ARUN KUMAR SUNA VS	ASIT KUMAR JENA VS	// MALKANGIRI /706 /2024 ()	
38	D-BLAPL/8098/2025	STATE OF ODISHA DHARMINDRA SINGH VS	RAJIB LOCHAN PATTNAIK VS	// MACHHKUND /71 /2024 ()	
39	D-BLAPL/8099/2025	STATE OF ODISHA DINU SAMARADI VS	ASIT KUMAR JENA VS	// MATHILI /213 /2024 ()	
40	D-BLAPL/8100/2025	STATE OF ODISHA KHAGAPATI SISA VS	ASIT KUMAR JENA VS	// MATHILI /213 /2024 ()	
41	D-BLAPL/8108/2025	STATE OF ODISHA JALADHAR NAIK VS	JUGALA KISHORE PANDA VS	// PARJANG /67 /2025 ()	
42	D-BLAPL/8112/2025	STATE OF ODISHA MADAN PATRA VS	ASHUTOS DASH VS	// //0 ()	
43	D-BLAPL/8114/2025	STATE OF ODISHA BISHNU BEHERA VS	DIPANKAR ACHARYA VS	// //0 ()	
44	D-BLAPL/8115/2025	STATE OF ODISHA DURGA CHARAN MAHARANA VS	SACHIDANANDA SAHOO VS	// GOP /13 /2023 ()	
45	D-BLAPL/8116/2025	STATE OF ODISHA CHHOTAN SHIL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// //0 () //	

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46	D-BLAPL/8119/2025	SANKAR MUNDA VS STATE OF ODISHA	TRILOCHAN DASH VS	LATHIKATA /25 /2024 () //	AOR20220002374C202500044
47	D-BLAPL/8121/2025	BITU @ BHIMSEN KAREI VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	PADAMPUR /49 /2025 () //	
48	D-BLAPL/8122/2025	CHIKU @ SUDHANSU ROUT VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	PURIGHAT /94 /2022 () //	
49	D-BLAPL/8123/2025	GOPI HANTAL VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /617 /2024 () //	
50	D-BLAPL/8126/2025	BIDHAN MANDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /595 /2024 () //	
51	D-BLAPL/8127/2025	BABUNA NATH @ NUTAN NATH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	GURUDIJHATIA /105 /2023 () //	
52	D-BLAPL/8128/2025 BLAPL/2948/2025	AJAY PRATAP SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000126/2024	
53	D-BLAPL/8129/2025	RAJESH BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTNAIK VS	BOLANGIR TOWN /115 /2025 () //	
54	D-BLAPL/8130/2025	SANTANU PRUSTY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SURADA /97 /2025 () //	
55	D-BLAPL/8131/2025	NARASINGH HANTAL@ MISHRA VS STATE OF ODISHA	M. BALAJI RAO VS	BOIPARIGUDA /2 /2025 () //	AOR20220004456C202500002
56	D-BLAPL/8136/2025	MIR RAHUL @ MIR NIJAMUDDIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /18 /2024 () //	
57	D-BLAPL/8138/2025	BINOD KUMAR SAHU	AMULYA RATNA PANDA	PHIRINGIA /179 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/8139/2025	PRATAP KUMAR JENA @ PRATAP JENA	AMULYA RATNA PANDA	PANIKOILI /367 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/8141/2025	PRAVATI NAYAK @ P. JAMUNA @ JAMUNA BEHERA @ P. JAMUNA NAYAK	AMRITA MOHAPATRA	BAIDYANATHPUR /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/8145/2025	RAMESH MALLICK	MAHES DAS	TUMUDIBANDHA /13 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/8152/2025	DILLIP KUMAR MUNDA	PARTHA SARATHI DAS	KEONJHAR SADAR /532 /2022	AOD20240000364C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/8155/2025	SATYA PRAKASH PARASETH	SUSANTA KUMAR LENKA	BELAGARH /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/8157/2025	GOBINDA CHANDRA LENKA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /565 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/8159/2025	RAJESH SWAIN	PURNA CHANDRA MISHRA	DEOGARH /521 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/8163/2025	DILLIP KU. BISWAL @ DILLIP BISWAL	SANJIB KUMAR BHANJADEO	TANGI (KHURDA) /482 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/8164/2025	SUDAM SWAIN	SANJIT MISHRA	BALIKUDA /135 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/8165/2025	ARIJIT TAKRI	BIJAYA KUMAR RAGADA	PAPADAHANDI /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/8166/2025	ARABINDA SWAIN	PUSPAMITRA MOHAPATRA	KHUNTUNI /37 /2024	
		VS	VS	()	

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69	D-BLAPL/8167/2025	STATE OF ODISHA JITU NAIK VS	SUBODH KUMAR MOHANTY VS	// BHANJANAGAR /93 /2025 ()	
70	D-BLAPL/8172/2025	STATE OF ODISHA ABDUL RASHID PIYADA VS	AMULYA RATNA PANDA VS	// //0 ()	
71	D-BLAPL/8173/2025	STATE OF ODISHA BABULU KISAN @ BABLU VS	SUBODH KUMAR MOHANTY VS	// KULABIRA /272 /2024 ()	
72	D-BLAPL/8181/2025	STATE OF ODISHA SURAJ SINDHRIA @ SURAJ SENDRIA @ BANDHU VS	SURYAKANTA DWIBEDI VS	// HIRAKUD /257 /2021 ()	
73	D-BLAPL/8183/2025	STATE OF ODISHA SHANKAR ROUT VS	SURYAKANTA DWIBEDI VS	// JAIPATNA /242 /2023 ()	
74	D-BLAPL/8184/2025	STATE OF ODISHA JAGAT JENA VS	SOUBHAGYA SWAIN VS	// ANANDAPUR /268 /2023 ()	AOR20220001296C202500020
75	D-BLAPL/8185/2025	STATE OF ODISHA SUSHANTA TAKRI @ SHUSANTA VS	SUSANTA KUMAR BARAL VS	// TIKIRI /6 /2025 ()	AOR20220001297C202500078
76	D-BLAPL/8186/2025	STATE OF ODISHA PRAKASH RANA VS	NIRANJAN BEHERA VS	// SINDHIKELA PS /142 /2024 ()	AOR20220001297C202500077
77	D-BLAPL/8192/2025	STATE OF ODISHA JIBAN GIRI VS	RAJIV KUMAR MAHANTA VS	// CHAMPUA /187 /2023 ()	AOR20220001662C202500004
78	D-BLAPL/8195/2025	STATE OF ODISHA S.M LOURDU ANTONY VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /75 /2024 ()	
79	D-BLAPL/8197/2025	STATE OF ODISHA DHIREN DANGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BAUNISUNI /31 /2025 () //	

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80	D-BLAPL/8205/2025	DEEPA @ ARPITA TAKRI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PAPADAHANADI /21 /2025 () //	
81	D-BLAPL/8206/2025	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024 () //	
82	D-BLAPL/8207/2025	RAYEES MOMIN @ RAYEES VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /90 /2024 () //	
83	D-BLAPL/8211/2025	SWARAJ RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /82 /2025 () //	
84	D-BLAPL/8213/2025	DIBYAJYOTI ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /37 /2025 () //	
85	D-BLAPL/8214/2025	MUNA @ ARJUN KAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /458 /2022 () //	
86	D-BLAPL/8221/2025	AZMIR SEKH @ NAKBOR VS STATE OF ORISSA	SONALI ROUT VS	SPECIAL CRIME UNIT /10 /2024 () //	
87	D-BLAPL/8223/2025	SUNIL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
88	D-BLAPL/8225/2025	MILAN AGARWAL VS UNION OF INDIA	AKASH ACHARYA VS	/ /0 () //	
89	D-BLAPL/8229/2025	GEDU @ AJAYA KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SATYABADI /355 /2022 () //	
90	D-CMAPL/10938/2025	SUSANTA KUMAR MUKHERJEE VS UNION OF INDIA	RAMAKANTA SARANGI VS	/ / () //	
91	D-CMAPL/10954/2025	JHUNARANI KUNAR	ADV.	/ /	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMP/10762/2025	BINODINI PADHAN	TRILOCHAN NANDA	//	
		VS	VS	0	
		PRADEEP KUMAR GURU		//	
93	D-CMP/10827/2025	ERSHAD ALLI KHAN @ ERSAD ALAM KHAN	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		SK.SAHAJAHAN		//	
94	D-CMP/10885/2025	HARIJIT SINGH	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		RAJ KAUR		//	
95	D-CMP/10888/2025	DHOBANI BEHERA	BIBHUDHANANDA MUDULI	//	
		VS	VS	0	
		GAVINA BEHERA		//	
96	D-CMP/10890/2025	ALEENA ACHARYA	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		SITESH CHANDRA TRIPATHY		//	
97	D-CMP/10896/2025	SUBHASINI SAMANTARAY	MAHESWAR MOHANTY	//	
		VS	VS	0	
		DINABANDHU TRIPATHY		//	
98	D-CMP/10919/2025	PRATIMA SAHOO	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
		HADUBANDHU SAHOO		//	
99	D-CMP/10972/2025	GANESWAR SETHI	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		DATTAHARI SETHI		//	
100	D-CMP/11001/2025	SK.TAJUDDIN	RAJJEET ROY	//	
		VS	VS	0	
		HIMIDI MASJID KADRAYAN, BALASORE		//	
101	D-CMP/11039/2025	ROKIYA BIBI	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		SK. NASIM		//	
102	D-CONTC/10746/2025	NIRANJAN BEHERA	ADV.	//	
		VS	VS	0	

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		RATINDRA NARAYAN MALLICK,ENGINEER-IN-CHIEF,BBSR		//	
103	D-CONTC/10752/2025	PADMANI @ PADIMINI MAJHI	ADV.	//	
		VS	VS	0	
		JAYADEV PRADHANI,ORS		//	
104	D-CONTC/10754/2025	DHANE MAJHI	ADV.	//	
		VS	VS	0	
		JAYADEV PRADHANI,ORS		//	
105	D-CONTC/10755/2025	BIRODHAR MAJHI	ADV.	//	
		VS	VS	0	
		JAYADEV PRADHANI,ORS		//	
106	D-CONTC/10756/2025	RATNE MAJHI	ADV.	//	
		VS	VS	0	
		JAYADEV PRADHANI,ORS		//	
107	D-CONTC/10757/2025	TEMESING MAJHI	ADV.	//	
		VS	VS	0	
		JAYADEV PRADHANI,ORS		//	
108	D-CONTC/10792/2025	PANA MALI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
109	D-CONTC/10793/2025	BIRSING MALI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
110	D-CONTC/10796/2025	BAIKUNTHA MAJHI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
111	D-CONTC/10800/2025	HATIRAM NAYAK	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
112	D-CONTC/10803/2025	KESHARI MAJHI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
113	D-CONTC/10806/2025	SADAN MEHER	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	

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114	D-CONTC/10809/2025	NATHA GOUD VS ANU GARG,IAS	ADV. VS	// 0 //	
115	D-CONTC/10811/2025	NARENDRA BHATRA VS ANU GARG,IAS	ADV. VS	// 0 //	
116	D-CONTC/10814/2025	LOCHAN HALBA VS ANU GARG,IAS	ADV. VS	// 0 //	
117	D-CONTC/10816/2025	BAMDEB BHATRA VS ANU GARG,IAS	ADV. VS	// 0 //	
118	D-CONTC/10820/2025	UPENDRA MAJHI VS ANU GARG,IAS	ADV. VS	// 0 //	
119	D-CONTC/10821/2025	ROMANCHAL SENAPATI VS ANU GARG,IAS	ADV. VS	// 0 //	
120	D-CONTC/10826/2025	PRAKASH CHANDRA POLLEYI VS ABHIMANYU SAHOO,BLOCK EDUCATION OFFICER,KABISURYANAGAR,GANJAM	ADV. VS	// 0 //	
121	D-CONTC/10839/2025	MADAN MOHAN SWAIN VS ABHIMANYU SAHOO,BLOCK EDUCATION OFFICER,KABISURYANAGAR,GANJAM	ADV. VS	// 0 //	
122	D-CONTC/10842/2025	SISIR KUMAR PANI VS SUSHANTA KUMAR PANDA,SUPERINTENDING ENGINEER,TPDOWL,SAMBALPUR	ADV. VS	// 0 //	
123	D-CONTC/10843/2025	GOURAHARI MULIA VS SUJAYA KUMAR PATI,TAHASILDAR CUTTACK SADAR	ADV. VS	// 0 //	
124	D-CONTC/10848/2025	SUBASH CHANDRA MAHAPATRA VS DEBASIS SAMAL,BDO,KHALLIKOTE,GANJAM	UPENDRA KUMAR SAMAL VS	// 0 //	
125	D-CONTC/10850/2025	LATA SANDHA	ADV.	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
126	D-CONTC/10853/2025	MANOJ SATYAWAN MAHAJAN,IAS CHANDRAMANI KHAMARI	ADV.	//	
		VS	VS	0	
127	D-CONTC/10861/2025	MANOJ SATYAWAN MAHAJAN,IAS MADAN MOHAN PARICHHA	ADV.	//	
		VS	VS	0	
128	D-CONTC/10863/2025	SURESH PANTH,GENERAL MANAGER,ODISHA FOREST DEVELOPMENT CORPORATION LIMITED,BALANGIR GOURAMOHAN SAHU	ADV.	//	
		VS	VS	0	
129	D-CONTC/10865/2025	ANU GARG,IAS BASANTA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
130	D-CONTC/10867/2025	ANU GARG,IAS SATYANARAYAN DASH	ADV.	//	
		VS	VS	0	
131	D-CONTC/10869/2025	ANU GARG,IAS NRUSINGH CHARAN DEHURY	ADV.	//	
		VS	VS	0	
132	D-CONTC/10871/2025	ANU GARG,IAS MANMOHAN SAHOO	ADV.	//	
		VS	VS	0	
133	D-CONTC/10873/2025	ANU GARG,IAS ALEKHA PRASAD SATAPATHY	ADV.	//	
		VS	VS	0	
134	D-CONTC/10875/2025	ANU GARG,IAS NIRANJAN PANDA	ADV.	//	
		VS	VS	0	
135	D-CONTC/10880/2025	ANU GARG,IAS SANTOSH KUMAR DIGAL	ADV.	//	
		VS	VS	0	
136	D-CONTC/10905/2025	SUJIT KUMAR CHOUDHURY,EXECUTIVE OFFICER,PHULBANI MUNICIPALITY,KANDHAMAL GADEI SWAIN	ARUPANANDA GOSWAMY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/10913/2025	ARVIND AGRAWAL, IAS RANJIT KU ROUT VS SWORUP NANDAN BEHERA,OAS	DEEPAK KUMAR PANI VS	// // 0	
138	D-CONTC/10928/2025	DURYODHAN MAJHI VS ANU GARG,IAS	ADV. VS	// // 0	
139	D-CONTC/10930/2025	SIBA MAJHI VS ANU GARG,IAS	ADV. VS	// // 0	
140	D-CONTC/10933/2025	GAJINDRA NAIK VS ANU GARG,IAS	ADV. VS	// // 0	
141	D-CONTC/10937/2025	DAMBRUDHAR MAJHI VS ANU GARG,IAS	ADV. VS	// // 0	
142	D-CONTC/10940/2025	HEAMANT MAJHI VS ANU GARG,IAS	ADV. VS	// // 0	
143	D-CONTC/10942/2025	SUDHAKAR DASH VS ASWATHI S., IAS	ADV. VS	// // 0	
144	D-CONTC/10945/2025	DURGA PRASAD SINGH VS SWARUP NANDAN BEHERA,OAS	ADV. VS	// // 0	
145	D-CONTC/10947/2025	MD. BASIR VS SUKANTA NAYAK,TAHASILDAR	SUBRAT KUMAR KAR VS	// // 0	
146	D-CONTC/10962/2025	MANAS KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// // 0	
147	D-CONTC/10963/2025	BATA KRUSHNA OJHA VS SHALINI PANDIT, IAS	ADV. VS	// // 0	

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148	D-CONTC/10970/2025	TRINATH ROUT VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
149	D-CONTC/10975/2025	BIKASH KUMAR DALEI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
150	D-CONTC/10976/2025	LOKNATH MEHER VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
151	D-CONTC/10979/2025	PREMANANDA CHHURA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
152	D-CONTC/10986/2025	PRAFULLA KUMAR NAYAK VS VEDBHUSAN,COMM,SAMBALPUR MUNICIPAL CORPORATION	ADV. VS	// 0 //	
153	D-CONTC/10990/2025	BIDYUT BHUSAN KAR VS NIBEDITA PARIDA,OAS	ADV. VS	// 0 //	
154	D-CONTC/11007/2025	SATYAJIT DASH VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	ADV. VS	// 0 //	
155	D-CONTC/11009/2025	RAMACHANDRA DASH VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
156	D-CONTC/11010/2025	AJAYA KUMAR SWAIN VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
157	D-CONTC/11013/2025	LALITENDU DAS VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
158	D-CONTC/11015/2025	PRAFULLA KUMAR PANDA VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// 0 //	
159	D-CONTC/11016/2025	DEBENDRA KUMAR CHOUDHURY	BIJAYALAXMI SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
160	D-CRLA/8044/2025	MANOJ BHUE	TRILOCHAN NANDA	LOISINGHA(BOLANGIR) /375 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLA/8101/2025	AKSHYA @ BHARAT DAS	MANAS KUMAR CHAND	KHAIRA /226 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLA/8154/2025	SUKASH MAJHI	BHABANI SHANKAR DASPARIDA	BARGAON /135 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLA/8162/2025	SACHINDRA SAMAL	DEVASHIS PANDA	MAHANGA /95 /2017	AOR20220001247C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLA/8175/2025	SUSHANTA KUMAR SUNASAGAD@SUNASAGADA	SIDHARTHA SANKAR RAY 2	PADMAPUR /144 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLA/8198/2025	CHAITANYA PRADHAN	NITYANANDA MOHAPATRA	CHARMAL /1 /2023	AOR20220002929C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLA/8216/2025	CHITTARANJAN BHOI	SURYAKANTA DASH	SUNABEDA /19 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLA/8230/2025	BADAL DIGAL	AKSHAYA KUMAR SAHOO	TIKABALI /37 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMA/8063/2025	SWATI SUJOJITA BAGHEL	BRAJA KISHOR PANDA	TARBHA /191 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/8022/2025	A.KALI @ AULA KALI	SARADA PRASAD DASH	RAGHUNATHPUR /72 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/8025/2025	TEKELAL GAHIR	BIJAYA KUMAR BEHERA 1	SINAPALI /406 /2024	
		VS	VS	()	

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171	D-CRLMC/8029/2025	STATE OF ODISHA SUDHANSU NAYAK @ NAIK VS	BRAJA KISHOR PANDA VS	// KHARIAR /265 /2021 ()	
172	D-CRLMC/8036/2025	STATE OF ODISHA SAPHALYA KUMAR SAHU VS	ASUTOSH TRIPATHY VS	// // ()	AOR20220001648C202500034
173	D-CRLMC/8048/2025	STATE OF ODISHA BIJAY KUMAR BARIK VS	RAJAT KUMAR PANDA VS	// / /0 ()	
174	D-CRLMC/8052/2025	LOKANATH RATHA PRAVAT MALIK VS	MANOJ KUMAR MALLICK VS	// PATTAMUNDAI /166 /2019 ()	
175	D-CRLMC/8059/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	SAROJ KUMAR PADHI VS	// BHUBANESWAR VIGILANCE /55 /2017 ()	
176	D-CRLMC/8065/2025	STATE OF ODISHA(VIG.) RAJU HARIJAN @ BABAJI HARIJAN VS	ANIRUDHA DAS VS	// KHATIGUDA /28 /2015 ()	
177	D-CRLMC/8073/2025	STATE OF ODISHA PAPU SAHU@SATYABRATA SAHU VS	RAKESH BEHERA VS	// ANGUL TOWN /102 /2011 ()	
178	D-CRLMC/8079/2025	STATE OF ODISHA RAGHUNATH SAHOO VS	SUSMITA PATNAIK VS	// PIPLI /170 /2016 ()	
179	D-CRLMC/8089/2025	STATE OF ODISHA SIDHARTHA SANKAR PATI VS	STHITI PRAGYAN SUNANDINI VS	// BURLA /455 /2023 ()	
180	D-CRLMC/8113/2025	STATE OF ODISHA SUMANTA KUMAR MAHANTA VS	BHARAT BHUSAN ROURAY VS	// JHIRPANI P.S. /40 /2024 ()	
181	D-CRLMC/8134/2025	STATE OF ODISHA PRAVASINI SRICHANDAN VS	LAXMIDHAR MAHAPATRA VS	// BHUBANESWAR VIGILANCE /30 /2017 ()	
		STATE OF ODISHA(VIG.)		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/8140/2025	LAKSHINDRA KUMAR SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	SUBALAYA /90 /2021 () //	
183	D-CRLMC/8146/2025	SIDHANT KUMAR SAHOO VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	PUINTALA /186 /2021 () //	
184	D-CRLMC/8149/2025	JAMBESWAR BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /22 /2025 () //	
185	D-CRLMC/8150/2025	RAJESH NAYAK@RAJESH NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /121 /2022 () //	
186	D-CRLMC/8158/2025	BHIKARI PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	HINJILI /38 /2018 () //	
187	D-CRLMC/8174/2025	BIBHU PRASAD KAR VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA P.S. /377 /2023 () //	
188	D-CRLMC/8180/2025	BIJAY KUMAR DASH VS LAXMIDHAR MISHRA	SAKTIDHARA MISHRA VS	// () //	AOD20220001998C202500015
189	D-CRLMC/8187/2025	JAMBU DEBI @ SAMAMTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /115 /2002 () //	
190	D-CRLMC/8194/2025	BHABADEUTI SAHOO VS ASHISH MALLICK	NIROD KUMAR SAHU VS	//0 () //	
191	D-CRLMC/8199/2025	L.AJIT KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2023 () //	
192	D-CRLMP/8020/2025	KUNI DEHURY VS CHANDAN KUMAR BHARATI	GIRIJA SANKAR NAYAK VS	ANGUL TOWN /275 /2021 () //	AOD20240000001C202500079
193	D-CRLMP/8097/2025	MANU NAYAK	SRINIVAS MOHANTY	INFOVALLY UPD BHUBANESWAR /4 /2025	AOR20240000732C202500007

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/8105/2025	TAPASWINI NAYAK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/8111/2025	BIRA KISHORE PADHI	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		RIYA JESSIE		//	
196	D-CRLMP/8117/2025	BABAJI SAMANTRAY	NALINI KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/8148/2025	RAGHUNATH DAS	BISHNU PRASAD PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/8160/2025	BIBEKANANDA DASH	NARENDRA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/8168/2025	SRIDHAR PRADHAN	SATYANARAYAN MISHRA	ERASAMA /25 /2022	AOR20220001303C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/8188/2025	RASHMITA MALIK	PRADEEP KUMAR DASH	PATTAMUNDAI /42 /2025	AOR20220000058C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/8220/2025	SARADA PRASAD BARIK	BRAJA MOHAN SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/8041/2025	SUSHANTA MEHER	TRILOCHAN NANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/8087/2025	KAMAL LOCHAN KHILA	RABINDRANATH BARIK	CHITRAKONDA /25 /2020	AOR20220004220C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/8088/2025	NITYANANDA PATNAIK	GOPINATH MISHRA	/ /0	
		VS	VS	()	

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205	D-CRLREV/8091/2025	P.RAVANA NAIDU BABU LAKSHMI PATNAIK VS	GOPINATH MISHRA VS	// //0 ()	
206	D-CRLREV/8094/2025	P.RAVANA NAIDU BABU SWATI PANDA VS	MRITUNJAY BANERJEE VS	// PIPLI /560 /2023 ()	
207	D-CRLREV/8095/2025	STATE OF ODISHA SUMITRA MISHRA VS	MRITUNJAY BANERJEE VS	// PIPLI /560 /2023 ()	
208	D-CRLREV/8102/2025	STATE OF ODISHA DAMU PUJARI VS	ABHAS MOHANTY VS	// PAPADAHANDI /149 /2011 ()	
209	D-CRLREV/8124/2025	STATE OF ODISHA BISAL UTHANSINGH@BISHAL VS	JUGALA KISHORE PANDA VS	// PATTAPUR (DIGAPAHANDI) /39 /2025 ()	
210	D-CRLREV/8143/2025	STATE OF ODISHA MANAS KUMAR DEO VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202500019
211	D-CRLREV/8177/2025	THE BRANCH MANAGER, KEONJHAR CO OPERATIVE BANK LTD ASWINI KUMAR DASH VS	VS	// //0 ()	
212	D-CRLREV/8215/2025	BISHNU PRASAD PADHI RINTU HARIJAN VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /39 /2012 ()	
213	D-CRP/10959/2025	STATE OF ODISHA BANALATA NAYAK VS	BIBHUTI BHUSAN MISHRA VS	// // ()	AOD20240000951C202500004
214	D-CRP/11005/2025	PURNA CHANDRA MOHAPATRA SANAT KUMAR BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()	
215	D-FAO/10815/2025	GOURI PRADHAN JAGABANDHU MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

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216	D-FAO/10958/2025	D.M., M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK	AKHOY DASMOHAPATRA	//	
		VS	VS	0	
		JAMUNA MALIK		//	
217	D-FAO/11011/2025	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO. LTD.,BBSR	ACANTADIBBERN	//	
		VS	VS	0	
		SATYABATI MAJHI		//	
218	D-FAO/11026/2025	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	AKRAM ALI KHAN	//	
		VS	VS	0	
		BAIDYANATH BAGH		//	
219	D-FAO/11031/2025	SR. D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	AKRAM ALI KHAN	//	
		VS	VS	0	
		JEMA MAJHI		//	
220	D-FAO/11036/2025	D.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		RENUBALA BISWAL		//	
221	D-LAA/10775/2025	SORENDRA NARAYAN SINGH DEO	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		LAND ACQUISITION COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER		//	
222	D-LAA/11043/2025	URMILA SAHOO	SURYAKANTA DASH	//	
		VS	VS	0	
		SPL. LAR AND R, RRCS, DHENKANAL		//	
223	D-MACA/10774/2025	HEMA@HEMANTA NAIK	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SOVARANI JENA		//	
224	D-MACA/10777/2025	SAGARIKA BARIK	BISHNU BRATA SINGH	//	
		VS	VS	0	
		ARABINDA DAS		//	
225	D-MACA/10778/2025	NIRAKAR HIAL	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		PRITAMSINGH CHARAN SINGH GUJJAR		//	
226	D-MACA/10832/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	MAHITOSH SINHA	//	
		VS	VS	0	
		SHASHMITA NAYAK		//	
227	D-MACA/10838/2025	D.M., NATIONAL INSURANCE CO. LTD.,ANGUL	NAYAN BEHARI DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
228	D-MACA/10908/2025	RAJENDRA KUMAR TRIPATHY SARAT KUMAR NANDA	BISWAJIT MOHANTY	//	
		VS	VS	0	
229	D-MACA/10943/2025	HENA SINGH RAJESH PAREKH	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
230	D-MACA/10968/2025	MANDALU BAG MANAGER, TP HUB, ORIENTAL INSURANCE CO.LTD., CUTTACK	SANJAY KUMAR MAHALI	//	
		VS	VS	0	
231	D-MACA/11008/2025	MITHILA NAIK D.M, ORIENTAL INSURANCE CO. LTD., KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
232	D-MACA/11030/2025	DASARATHI ROUT THE D.M (LEGAL), NATIONAL INSURANCE CO.LTD., Bhubaneswar	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
233	D-MATA/10841/2025	USHARANI MISHRA RAMAKANTA BARIK	SAMVIT MOHANTY	//	
		VS	VS	0	
234	D-MATA/10877/2025	DEBASINI BARIK MANIMA RANI GHOSH	RAMDAS ACHARY	//	
		VS	VS	0	
235	D-MATA/10989/2025	TARAPADA SENAPATI SUMITRA PATHY	DEBASIS PANIGRAHI	//	
		VS	VS	0	
236	D-MATA/11022/2025	SATYA NARAYAN SADANGI JOGENDRA ROUT	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
237	D-OTAPL/10951/2025	BANDANA ROUT@NAYAK COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	KESHAR KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500034
		VS	VS	0	
238	D-RPFAM/10818/2025	M/S. STEEL AUTHORITY OF INDIA LTD. KAKARALA SURESH @ K.SURESH	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-RSA/10739/2025 RSA/140/2025	KAKRALA GOURI RAJKUMARI HARIJAN VS	MURALIDHAR PANDA VS	// // DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada)	
240	D-RSA/10764/2025	KANCHANBEN RASIKLAL GYANJYOTI VIDYALAYA, GADTOR, NUAPADA CHIEF EXECUTIVE OFFICER, SOUTHCO UTILITIES NAWAPARA, KANAMOHANTY VS	NOBEN SINGH KANAMOHANTY VS	// 0	
241	D-RSA/10884/2025	JHILI MALLICK SUBASH PRADHAN VS	TANMAY MISHRA VS	// // 0	
242	D-RSA/10957/2025	SAURI PRADHAN RAJKISHORE JENA VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202500036
243	D-RSA/10987/2025	KRUSHNA CHANDRA JENA MOTILAL PATEL@MOHIT PATEL VS	AMIT PRASAD BOSE VS	// // 0	
244	D-RSA/10991/2025	RABI SHANKAR PATEL RUNI PATRA VS	AMITAV TRIPATHY VS	// // 0	
245	D-RVWPET/10801/2025	KAILASH CHANDRA PATRA D.VENKATA SATYA RAO VS	ADV. VS	// // 0	
246	D-RVWPET/10914/2025	STATE OF ODISHA SRIDHAR PRASAD JENA VS	ARUN KUMAR ACHARYA VS	// // 0	
247	D-TRP(C)/10758/2025	STATE OF ODISHA JAYASHREE DEHURY @ BISWAL VS	SIBARANJAN POLAI VS	// // 0	
248	D-TRP(C)/10949/2025	SABYA SACHI BISWAL LISA MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0	
249	D-TRPCRL/8026/2025	BHABANI SANKAR ROY PAPUN KUMAR SAHOO VS	ARUNA KUMAR NAYAK VS	// // 0	
		ANKITA SAHOO		//	

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250	D-WA/10737/2025	STATE OF ODISHA VS BAIDYANATH DASH	SAROJ KUMAR JEE, A.G.A. VS	// 0 //	LOD20240000194C202500138
251	D-WA/10738/2025	STATE OF ODISHA VS SAROJ KUMAR TRIPATHY	JAYANT KUMAR BAL, A.G.A. VS	// 0 //	LOD20240000200C202500135
252	D-WA/10740/2025	STATE OF ODISHA VS GOPAL KRUSHNA SAHOO	GAYATRI PATRA, A.S.C. VS	// 0 //	LOD20240000172C202500137
253	D-WA/10751/2025	MADHUSMITA SAMAL VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //	
254	D-WA/10847/2025	STATE OF ODISHA VS PREETISMARANIKA KHURA	SASWAT DAS, A.G.A. VS	// 0 //	LOD20240000172C202500138
255	D-WA/10870/2025 WA/597/2025	KUMARI SANTILATA @ SHANTILATA DAS VS JAJATI KESHARI MOHANTY	SOUMYA MISHRA VS	// 0 //	
256	D-WA/10886/2025	SUCHITRA MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
257	D-WA/10893/2025	STATE OF ODISHA VS KUNJALATA PANIGRAHI	DEBASHIS TRIPATHY, A.G.A. VS	// 0 //	LOD20240000194C202500139
258	D-WA/10973/2025	SUBHRANSU SEKHAR DEBNATH VS STATE LEVEL SCRUTINY COMMITTEE, RDC, CUTTACK	ABINASH NAYAK VS	// 0 //	
259	D-WA/10999/2025	DAMAYANTI PATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
260	D-WA/11034/2025	ALEKHA CHANDRA PRADHAN@ALEKHA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
261	D-WP(C)/10736/2025	ANITA SAHOO	SITANSU MOHAN SINGH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/10741/2025	PRAMILA MOHAPATRA	MANOJ PANIGRAHI	//	AOR20220001665C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/10742/2025	LALIT KUMAR SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/10743/2025	BASANTA KUMAR BEHERA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/10744/2025	ANITA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
266	D-WP(C)/10745/2025	GANGADHAR PUHAN	ANIL KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/10747/2025	RENUKA DAS	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/10748/2025	ANITA SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
269	D-WP(C)/10749/2025	OMM SHIVA SHAKTI WSHG,SUBRNAPUR	SRINIVAS MOHANTY	//	AOR20230000802C202500018
	WP(C)/7697/2025	VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/10750/2025	DANDADHARI DEHURI	DEBASHISHA HOTA	//	AOR20220001293C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/10753/2025	KAILASH CHANDRA BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/10759/2025	SWATISHOVANA NAYAK	RAMA KRISHNA BISOI	//	AOD20240000311C202500018
		VS	VS	()	

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273	D-WP(C)/10760/2025	STATE OF ODISHA RAIBARI RANA VS	TRILOCHAN NANDA VS	// // ()	
274	D-WP(C)/10761/2025	STATE OF ODISHA SANJAY KUMAR DAS VS	DEBIDUTTA MOHAPATRA VS	// // ()	
275	D-WP(C)/10763/2025	STATE OF ODISHA BALABANTA JENA VS	DEBIDUTTA MOHAPATRA VS	// // ()	
276	D-WP(C)/10765/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // ()	
277	D-WP(C)/10766/2025	STATE OF ODISHA KARUNAKAR DASH VS	DEBIDUTTA MOHAPATRA VS	// // ()	
278	D-WP(C)/10767/2025	STATE OF ODISHA BALADEV BEHERA VS	DEBIDUTTA MOHAPATRA VS	// // ()	
279	D-WP(C)/10768/2025	STATE OF ODISHA SHANTILATA SAHU VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500017
280	D-WP(C)/10769/2025	STATE OF ODISHA SUDESHNA DANDAPAT VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500016
281	D-WP(C)/10770/2025	STATE OF ODISHA BASANTI MOHANTY VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500015
282	D-WP(C)/10771/2025	STATE OF ODISHA MANMATH KUMAR SAHOO VS	BANABIHARI RAY VS	// // ()	
283	D-WP(C)/10772/2025	STATE OF ODISHA MANORAMA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //	AOR20220001600C202500023

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284	D-WP(C)/10773/2025	GANNI SANTOSH @ G.SANTOSH VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
285	D-WP(C)/10776/2025	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION VS STATE OF ODISHA	CHANDRA KANTA NAYAK VS	// 0 //	
286	D-WP(C)/10779/2025	NEELAMADHAV SAHU VS UNION BANK OF INDIA, MUMBAI	ARUN KUMAR NAYAK VS	// 0 //	
287	D-WP(C)/10780/2025	REKHA DEVI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500003
288	D-WP(C)/10781/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
289	D-WP(C)/10782/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
290	D-WP(C)/10783/2025	KISHORI RAY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
291	D-WP(C)/10784/2025	AJAY KUMAR DEBATA VS UNION OF INDIA, NEW DELHI	RAGHUNATH BISWAL VS	// 0 //	
292	D-WP(C)/10785/2025	AMRITA SUBHALAXMI MOHANTY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
293	D-WP(C)/10786/2025	SHANTANU BARIK VS STATE OF ODISHA	KEDAR CHANDRA SHRANGI VS	// 0 //	
294	D-WP(C)/10787/2025	KISHORE KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500051
295	D-WP(C)/10788/2025	SURESH KUMAR SETHI	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500054

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		VS	VS	0	
		REGIONAL HEAD, REGIONAL OFFICE OF BANK OF BORADA,BERHAMPUR		//	
296	D-WP(C)/10789/2025	AKHAYA KUMAR PATNAIK	ARIJEET MISHRA	//	
		VS	VS	0	
		THE DISTRICT LEGAL SERVICES AUTHORITY, ANGUL		//	
297	D-WP(C)/10790/2025	BISWAJYOTI SWAIN	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/10791/2025	KOSHORI RAY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/10794/2025	SUMANTA KUMAR MOHANTA	DIGAMBAR SETHI	//	
		VS	VS	0	
		THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION,KEONJHAR		//	
300	D-WP(C)/10795/2025	BHAKTA BANDHU PANDA	PRAMOD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/10797/2025	KESHAB MAJHI	JAGABANDHU SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/10798/2025	KRUSH RAJ BHATRA	SIDHESWAR MALLIK	//	
	WP(C)/7755/2025	VS	VS	0	
		DISTRICT JUDGE, NABARANGPUR		//	
303	D-WP(C)/10799/2025	SUDHAKAR BEHERA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/10802/2025	RABINDRA PRADHAN	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/10804/2025	SUNAKAR BAI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/10805/2025	PUSPALATA MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/10807/2025	STATE OF ODISHA GHANASHYAM BAL VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
308	D-WP(C)/10808/2025	STATE OF ODISHA SMRUTIRANJAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
309	D-WP(C)/10810/2025	STATE OF ODISHA SANJEEB MEGHA VS	DINESH KUMAR PANDA VS	// // 0	
310	D-WP(C)/10812/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
311	D-WP(C)/10813/2025	STATE OF ODISHA SANTOS KUMAR PANI VS	KUNAL KUMAR SWAIN VS	// // 0	
312	D-WP(C)/10817/2025	STATE OF ODISHA SUBRAT KUMAR SAHOO VS	PRAVAT KUMAR NAYAK VS	// // 0	
313	D-WP(C)/10819/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	PRASANTA KUMAR MISHRA VS	// // 0	
314	D-WP(C)/10822/2025	STATE OF ODISHA DIPTI RANJAN SAMAL VS	BIBHU PRASAD DAS VS	// // 0	
315	D-WP(C)/10823/2025	STATE OF ODISHA JYOTSNA RANI LENKA VS	KISHORE CHANDRA PRADHAN VS	// // 0	
316	D-WP(C)/10824/2025 WP(C)/7735/2025	STATE OF ODISHA ANUPAMA NANDA VS	KRUSHNA CHANDRA DASH VS	// // 0	
317	D-WP(C)/10825/2025	STATE OF ORISSA BENGULI MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// // 0 //	

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318	D-WP(C)/10828/2025	NRUSINGHA BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
319	D-WP(C)/10830/2025	PRADEEP KUMAR PRUSTY VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
320	D-WP(C)/10831/2025	PHULABAS KISAN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
321	D-WP(C)/10833/2025	JADUNATH JENA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
322	D-WP(C)/10834/2025	DINABANDHU KAR VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
323	D-WP(C)/10835/2025	CHANDRA SEKHAR MOHANTY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //	
324	D-WP(C)/10836/2025	DIBAKAR SANSKRIT HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	MIRAJ KUMAR BHADRANIK VS	// 0 //	
325	D-WP(C)/10837/2025	JAGADISH AMANTA VS REVENUE DIVISIONAL COMMISSIONER(RDC), NORTERN DIVISION ODISHA	SUVENDU KUMAR RAY VS	// 0 //	
326	D-WP(C)/10840/2025 WP(C)/7734/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	// 0 //	
327	D-WP(C)/10844/2025	BAHANA NAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
328	D-WP(C)/10845/2025	SANTOSH KUMAR PATTNAIK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
329	D-WP(C)/10846/2025	BIJAYA KUMAR GOUDA	SATYAJIT BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/10849/2025	GANESH KUMAR KAR	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/10851/2025	NIRJHARINI RATH	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/10852/2025	SABITA AGRAWALA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/10854/2025	SUDAM CHARAN SETHI	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/10855/2025	RANJANA DAS	AMIYA KUMAR CHHATOI	//	
	WP(C)/7727/2025	VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/10856/2025	MATHURANANDA MALLIK	SANJAYA KUMAR PATRI	//	AOR20220000052C202500004
		VS	VS	0	
		NILACHALA SARASWAT SANGHA,PURI		//	
336	D-WP(C)/10857/2025	CHANDRA SEKHAR PADHY	AMIYA KUMAR CHHATOI	//	
	WP(C)/7730/2025	VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/10858/2025	MADAN MOHAN SAHOO	AMIYA KUMAR CHHATOI	//	
	WP(C)/7733/2025	VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/10859/2025	RATNAKAR PALEI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/10860/2025	BIRANCHI NARAYAN MISHRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/10862/2025	CHITTARANJAN TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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341	D-WP(C)/10864/2025	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	KRISHNA CHANDRA SAHU VS	// // 0	
342	D-WP(C)/10866/2025	STATE OF ODISHA CHOUDHURY MANISH KUMAR PUHAN VS	DURGESH NARAYAN RATH VS	// // 0	
343	D-WP(C)/10868/2025	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
344	D-WP(C)/10872/2025	STATE OF ODISHA MANOJ KUMAR AGARWAL VS	RAMDAS ACHARY VS	// // 0	
345	D-WP(C)/10874/2025	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ ANAM CHARAN JENA VS	RASHMI KANTA ACHARYA VS	// // 0	
346	D-WP(C)/10876/2025	STATE OF ODISHA PURUSOTTAM PATRA VS	BHABANI PRASAD MOHANTY VS	// // 0	
347	D-WP(C)/10878/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA UMAKANTA ROUT VS	RASHMI KANTA ACHARYA VS	// // 0	
348	D-WP(C)/10879/2025	STATE OF ODISHA KISHORE CHANDRA MISHRA VS	HEMANTA KUMAR ROUT VS	// // 0	
349	D-WP(C)/10881/2025	STATE OF ORISSA M/S MAHAVIR FERRO ALLOYS PVT. LTD., ROURKELA VS	TANMAY MISHRA VS	// // 0	
350	D-WP(C)/10882/2025	STATE OF ODISHA SOURAV MEHER VS	DHANANJAYA MUND VS	// // 0	
351	D-WP(C)/10883/2025	STATE OF ODISHA ORISSA TRUCK OWNERS ASSOCIATION VS CUTTACK DEVELOPMENT AUTHORITY	SAIBRATA RATH VS	// // 0 //	

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352	D-WP(C)/10887/2025	M/S ENVIROCARE INFRASOLUTION PVT. LTD., SUNIL KUMAR MISHRA VS STATE OF ODISHA	TANUJA MISHRA VS	// 0 //	
353	D-WP(C)/10889/2025	M/S RUNGTA SONS PRIVATE LIMITED VS UNION OF INDIA	RASHMI RANJAN SWAIN VS	// 0 //	
354	D-WP(C)/10891/2025	M/S RUNGTA SONS PRIVATE LIMITED VS UNION OF INDIA	RASHMI RANJAN SWAIN VS	// 0 //	
355	D-WP(C)/10892/2025	SAROJ SAHOO VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //	
356	D-WP(C)/10894/2025	MECHA KALUNDIA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202500011
357	D-WP(C)/10895/2025 WP(C)/7771/2025	JAGANNATH TRIPATHY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
358	D-WP(C)/10897/2025	MANAGING COMMITTEE OF MAHAMAYA U.P. SCHOOL, BISHNUPUR, BALASORE VS STATE OF ODISHA	CHANDAN PASARI VS	// 0 //	
359	D-WP(C)/10898/2025	GIOVERNING BODY OF MOHAN MAHILA HIGHER SCHOOL, SOTHOOCHINA VS RAMAKANTA MANGARAJ	SHONUR SETHI VS	// 0 //	
360	D-WP(C)/10899/2025	AKSHAYA KUMAR DALEI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
361	D-WP(C)/10900/2025	DHRUBA CHARAN TARAI VS SPECIAL LAND ACQUISITION OFFICER, JAGATSINGHPUR	ABINASH ROURAY VS	// 0 //	
362	D-WP(C)/10901/2025	TRILOCHAN DAS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500025
363	D-WP(C)/10902/2025	PRADIP KUMAR NAYAK	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500021

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		VS	VS	()	
364	D-WP(C)/10903/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS LAXMIDHAR PANIGRAHI	MANAS PATI	//	AOR20220001535C202500049
		VS	VS	()	
365	D-WP(C)/10904/2025	STATE OF ODISHA MANJULATA BAGHA	NIRANJAN NAYAK	//	
		VS	VS	()	
366	D-WP(C)/10906/2025	STATE OF ODISHA MOUNT LITERA ZEE SCHOOL, BAGABATIPUR, KHURDA	INDUCHETA GUMANSINGH	//	
		VS	VS	()	
367	D-WP(C)/10907/2025	STATE OF ODISHA M/S. WEIGHTRACK INDIA PRIVATE LIMITED	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500022
		VS	VS	()	
368	D-WP(C)/10909/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS KABISURYA BALABANTARAY	PADMA CHARAN PATNAIK	//	
		VS	VS	()	
369	D-WP(C)/10910/2025	STATE OF ODISHA MANOJ KUMAR NAIK	RAJENDRA KUMAR SAHU	//	
		VS	VS	()	
370	D-WP(C)/10911/2025	STATE OF ODISHA SWETA BEHERA	MANAS RANJAN BADAJENA	//	
		VS	VS	()	
371	D-WP(C)/10912/2025	STATE OF ODISHA BIDU BAG	NIRANJAN PANDA	//	
		VS	VS	()	
372	D-WP(C)/10915/2025	STATE OF ODISHA GOURANG CHARAN ROUT	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
373	D-WP(C)/10916/2025	NHA, BBSR SANJAY KUMAR PANDA	PRABIN DAS	//	
		VS	VS	()	
374	D-WP(C)/10917/2025	STATE OF ODISHA NIRANJAN KISHAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	

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375	D-WP(C)/10918/2025	R.T.O.ROURKELA, SUNDERGARH AMARJOTHI GRANITES (INDIA) PVT.LTD VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //	
376	D-WP(C)/10920/2025	RANJITA PANIGRAHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
377	D-WP(C)/10921/2025	SUSHRITA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
378	D-WP(C)/10922/2025	SUBASH CHANDRA MISHRA VS THE CHIEF EXECUTIVE OFFICER TPCOLD, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
379	D-WP(C)/10923/2025	MINURAMA SABAT VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
380	D-WP(C)/10924/2025	SUVASINI PARIDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
381	D-WP(C)/10925/2025	NARESH KUMAR PRADHAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
382	D-WP(C)/10926/2025	SUSHRITA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
383	D-WP(C)/10927/2025	THE GENERAL SECRETARY,STATE BANK OF INDIA VS CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL CUM LABOUR COURT., BBSR	TEMPORARY MOBILE EMPLOYEES UNION., KHURDA VS	// 0 //	
384	D-WP(C)/10929/2025	THE COUNCIL OF HIGHER SECONADARY EDUCATION, VS UNION OF INDIA	ONIBRATA RATH VS	// 0 //	
385	D-WP(C)/10931/2025	CH.GOURIPRABHA PATNAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/10932/2025	PRAMOD KUMAR PADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
387	D-WP(C)/10934/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
388	D-WP(C)/10935/2025	M/S. PRATIK STEEL, BHATLI CHOWK, BARGARH VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE (DGGI), BBSR	SUBASH CHANDRA SAHOO VS	// 0	
389	D-WP(C)/10936/2025	UCHHABA NAGA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
390	D-WP(C)/10939/2025	NANDALAL DASH VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
391	D-WP(C)/10941/2025	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
392	D-WP(C)/10944/2025	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
393	D-WP(C)/10946/2025	DHARMENDRA CHAUDHARY VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
394	D-WP(C)/10948/2025	NITYANANDA MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
395	D-WP(C)/10950/2025	GOPABANDHU MAHANANDA VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
396	D-WP(C)/10952/2025	SUBAS CHANDRA SAMAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
397	D-WP(C)/10953/2025	SHAIKH MOZIBUR RAHEMAN	MANAS RANJAN KHATUA	//	

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		VS	VS	()	
398	D-WP(C)/10955/2025	RETIONAL TRANSPORT OFFICER, JHARSUGUDA PINAKI DUTTA	RANJAN KUMAR ROUT	//	AOR20230000872C202500016
		VS	VS	()	
399	D-WP(C)/10956/2025	STATE OF ODISHA MS. NIPU RAJI MINZ	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
400	D-WP(C)/10960/2025	PRINCIPAL SECY TO GOVT CUM COMMISSIONER, H AND UD DEPT ODISHA, BBSR THE BRANCH MANAGER, BANK OF INDIA, JODA BRANCH, BBSR	GNRHI KUMAR	//	
		VS	VS	()	
401	D-WP(C)/10961/2025	MADAN BARIK SASMITA MAHALI	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
402	D-WP(C)/10964/2025	STATE OF ODISHA ARJUN PARAJA	MANORANJAN PADHY	//	AOD20220003086C202500061
		VS	VS	()	
403	D-WP(C)/10965/2025	STATE OF ODISHA KRUSHNA CHANDRA BEHERA	GAGAN BIHARI SINGH	//	
		VS	VS	()	
404	D-WP(C)/10966/2025	SUB COLLECTOR, DHANKANAL ARAVINDA BEHERA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500021
		VS	VS	()	
405	D-WP(C)/10967/2025	STATE OF ODISHA RAJENDRA DAS	JYOTIRMAYA SAHOO	//	
	WP(C)/7779/2025	VS	VS	()	
406	D-WP(C)/10969/2025	COLLECTOR AND D.M., NAYAGARH LAXMIPRIYA MALLICK	SURYANARAYAN BISWAL	//	
		VS	VS	()	
407	D-WP(C)/10971/2025	AUTHORIZED OFFICER, STATE BANK OF INDIA, STRESSED ASSET RECOVERY BRANCH, BBSR JITENDRA KUMAR MAHAPATRA	SANGRAM JENA	//	
		VS	VS	()	
408	D-WP(C)/10974/2025	STATE OF ODISHA SACHIN KUMAR SAHOO	DURGA PRASAD NANDA	//	
		VS	VS	()	

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409	D-WP(C)/10977/2025	STATE OF ODISHA SUSHANTA KUMAR MOHANTY VS	SANGRAM JENA VS	// // 0	
410	D-WP(C)/10978/2025	STATE OF ODISHA AKSHYA KUMAR SAHOO VS	MANAS RANJAN KHATUA VS	// // 0	
411	D-WP(C)/10980/2025	STATE OF ODISHA M/S.SURAJ ENGINEERING VS	DEEPALI MAHAPATRA VS	// // 0	
412	D-WP(C)/10981/2025	STATE OF ODISHA SUSHAMA KUJUR VS	RAKESH KUMAR ROUSTRAY VS	// // 0	
413	D-WP(C)/10982/2025	STATE OF ODISHA MAKARDHWAJ KALSAI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
414	D-WP(C)/10983/2025	STATE OF ODISHA MURARI MOHAN MISHRA VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
415	D-WP(C)/10984/2025	STATE OF ODISHA ASHOK MALLICK @ ASHOK KUMAR MALLICK VS	SUSANTA KUMAR MISHRA VS	// // 0	
416	D-WP(C)/10985/2025	STATE OF ODISHA GOURANGA CHARAN JENA VS	SRIKANTA MAHUNTA VS	// // 0	
417	D-WP(C)/10988/2025	THE STATE OF ODISHA SUJIT KUMAR MISHRA VS	SANGRAM JENA VS	// // 0	
418	D-WP(C)/10992/2025	STATE OF ODISHA RAMESH CHANDRA GUIN VS	CHITTA RANJAN PATTNAIK VS	// // 0	
419	D-WP(C)/10993/2025	STATE OF ODISHA SARANA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //	

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420	D-WP(C)/10994/2025	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
421	D-WP(C)/10995/2025	PRAVAT NALINI BEHERA VS MAHENDRA BEHERA	ACHYUTANANDA PATTANAIK VS	// 0 //	
422	D-WP(C)/10996/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
423	D-WP(C)/10997/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
424	D-WP(C)/10998/2025	BIDYUTLATA PATTANAIK VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //	
425	D-WP(C)/11000/2025	SABITA BALA PATTNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
426	D-WP(C)/11002/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
427	D-WP(C)/11003/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
428	D-WP(C)/11004/2025	M/S TIMES STEEL AND POWER PVT LTD VS THE CHIEF COMMISSIONER GST AND CENTRAL EXCISE, B.B.S.R. COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //	
429	D-WP(C)/11006/2025	RAMESH CHANDRA GUIN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
430	D-WP(C)/11012/2025	ANJALI PRAVA NAYAK VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //	
431	D-WP(C)/11014/2025	PADMA CHARAN PANDA	DIGAMBARA MISHRA	//	

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		VS	VS	0	
432	D-WP(C)/11017/2025	STATE OF ODISHA BISWAMBHAR PRADHAN	RAMA CHANDRA JENA	//	
		VS	VS	0	
433	D-WP(C)/11018/2025	STATE OF ODISHA BIJAYANANDA PUJARI	AMIT PRASAD BOSE	//	
		VS	VS	0	
434	D-WP(C)/11019/2025	STATE OF ORISSA BIPIN BIHARI SAMANTARAY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
435	D-WP(C)/11020/2025	STATE OF ODISHA SANJAYA KUMAR MALLICK	SADASIVA PATRA (1)	//	
		VS	VS	0	
436	D-WP(C)/11021/2025	STATE OF ODISHA NARAYAN NAYAK	SOUMENDRA PATTANAİK	//	
		VS	VS	0	
437	D-WP(C)/11023/2025	SUPERINTENDENT OF POLICE, KHURDA SUJIT KUMAR SWAIN	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
438	D-WP(C)/11024/2025	STATE OF ODISHA B.SUJATA SUBUDHI	SIDDHANT MOHANTY	//	
		VS	VS	0	
439	D-WP(C)/11025/2025	B.D.A.BBSR MINARBHA DEHURI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
440	D-WP(C)/11027/2025	STATE OF ODISHA BHARATIYA BIKASH PARISAD	GOPAL PRASAD JENA	//	
		VS	VS	0	
441	D-WP(C)/11028/2025	THE STATE OF ODISHA RAMAKANTA BISWAL	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
442	D-WP(C)/11029/2025	TAHASILDAR,RAJNAGAR TAHASIL, KENDRAPARA RAMAKANTA MEHER	ANAM CHARAN PANDA	//	
		VS	VS	0	

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443	D-WP(C)/11032/2025	STATE OF ODISHA PURNIMA NAYAK VS	DURGA PRASAD PRADHAN VS	// // 0	
444	D-WP(C)/11033/2025	STATE OF ODISHA RAMESH CHANDRA GUNIA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
445	D-WP(C)/11035/2025	STATE OF ODISHA DALIRANI SAHU VS	AKSHAYA KUMAR SAHOO VS	// // 0	
446	D-WP(C)/11037/2025	THE STATE OF ORISSA RABINDRA SAHOO VS	PARSURAM MOHAPATRA VS	// // 0	
447	D-WP(C)/11038/2025	STATE OF ODISHA MANORANJAN CHOUDHURY VS	SAGARIKA SAHOO VS	// // 0	
448	D-WP(C)/11040/2025	STATE OF ODISHA GOPAL BEHERA VS	PRASANTA KUMAR PANDA VS	// // 0	
449	D-WP(C)/11041/2025	ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM PREMIKA HARIJAN VS	RAJKISHOR SWAIN VS	// // 0	
450	D-WP(C)/11042/2025	STATE OF ORISSA JITENDRA KUMAR SAHOO VS	JANAKI KANTA MAHAPATRA VS	// // 0	
451	D-WP(C)/11044/2025	STATE OF ODISHA SREEKANTA DASH VS	BAIDHAR SAHOO VS	// // 0	
452	D-WP(C)/11045/2025	REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA RAJ KISHORE SAHOO VS	CHANDRAKANTA NAYAK VS	// // 0	
453	D-WP(C)/11046/2025	AKSHAYA KUMAR SAHOO MITALIKA SWAIN VS R.T.O. JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// // 0 //	

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454	D-WP(C)/11047/2025	M/S TOYO ENGINEERING INDIA LIMITED VS COMMISSIONER OF SALES TAX , ORISSA	KAJAL SAHOO VS	// ()	
455	D-ABLAPL/8018/2025	K BASU VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	TANGARPALI /15 /2025 ()	AOR20220000085C202500007
456	D-ABLAPL/8024/2025	BIBEKANANDA DAS VS STATE OF ODISHA	RABINARAYAN NAYAK VS	BAGDIA /46 /2025 ()	
457	D-ABLAPL/8028/2025	KALIA NAIK @ BIKASH NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /53 /2025 ()	AOR20220001648C202500033
458	D-ABLAPL/8034/2025	BASU BIJULISET @ BASUDEV BIJULISET VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /85 /2024 ()	
459	D-ABLAPL/8042/2025	DEEPAK KU. SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	PURI SADAR /85 /2023 ()	
460	D-ABLAPL/8047/2025	SK. AMAR @ SK. UMAR UDDIN @ S.K. UMARUDDIN KEDAR SANKAR SAHU VS STATE OF ODISHA	VS	DHENKANAL SADAR /138 /2025 ()	
461	D-ABLAPL/8050/2025	URMILA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	MANGALA BAG /329 /2024 ()	AOR20220001212C202500004
462	D-ABLAPL/8055/2025	ABDUL NAWAB @ GHUNU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /87 /2025 ()	
463	D-ABLAPL/8057/2025	MALAYA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// / /0 ()	
464	D-ABLAPL/8061/2025	SUSANTA MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALASARI MARINE /12 /2025 ()	AOD20240000348C202500010
465	D-ABLAPL/8066/2025	SHASHIKANTA SAMAL	SURENDRA PRASAD BARIK	BONTH /19 /2025	

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		VS	VS	()	
466	D-ABLAPL/8067/2025	STATE OF ODISHA SUDHAMAYA SAHU	RITURANJAN CHHOTARAY	PADAMPUR /69 /2025	AOR20220003344C202500016
		VS	VS	()	
467	D-ABLAPL/8068/2025	STATE OF ODISHA BRUNDABAN BEHERA	PRIYA RANJAN SINGH	BANARAPAL /106 /2025	
		VS	VS	()	
468	D-ABLAPL/8069/2025	STATE OF ODISHA SATYA MOHAN SWAIN	PRIYA RANJAN SINGH	BAIDYANATHPUR /73 /2025	
		VS	VS	()	
469	D-ABLAPL/8070/2025	STATE OF ODISHA DEEPAK KUMAR BAL @ DIPU BALA	SIDHARTHA MISHRA	KHUNTUNI /32 /2025	
		VS	VS	()	
470	D-ABLAPL/8071/2025	STATE OF ODISHA MAHAMMAD MUMTAZ AHMAD	ARIJEET MISHRA	JODA /50 /2025	
		VS	VS	()	
471	D-ABLAPL/8072/2025	STATE OF ODISHA SHANTI BEHERA @ SHANTILATA BEHERA	BIBHUTI BHUSAN PATTNAYAK	BALUGAON P.S. /66 /2025	
		VS	VS	()	
472	D-ABLAPL/8074/2025	STATE OF ODISHA MANOJ JENA @ MANOJ KUMAR JENA	ARIJEET MISHRA	TOMKA /48 /2025	
		VS	VS	()	
473	D-ABLAPL/8075/2025	STATE OF ODISHA SAMARESH DEY	IPSIT AUROBINDO ACHARYA	BARGARH SADAR /33 /2025	
		VS	VS	()	
474	D-ABLAPL/8076/2025	STATE OF ODISHA ASIS @ ASISH PRADHAN	SURESH KUMAR JENA	BAUNISUNI /40 /2025	
		VS	VS	()	
475	D-ABLAPL/8077/2025	STATE OF ODISHA LALU MUNDA	ARIJEET MISHRA	JODA /50 /2025	
		VS	VS	()	
476	D-ABLAPL/8081/2025	STATE OF ODISHA PURNA CHANDRA ROUT	ANIRUDHA DAS	MOTANGA /110 /2025	
		VS	VS	()	

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477	D-ABLAPL/8103/2025	STATE OF ODISHA SUNIL RAUTA @ JADIA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /1 /2025 ()	
478	D-ABLAPL/8104/2025	STATE OF ODISHA SATYARANJAN BARIK @ ASHOK BARIK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /775 /2024 ()	
479	D-ABLAPL/8106/2025	STATE OF ODISHA JABAJ KHAN VS	KHUSBU PANIGRAHI VS	// SAHADEV KHUNTA /73 /2025 ()	AOR20220002787C202500030
480	D-ABLAPL/8107/2025	STATE OF ODISHA SHANTILATA DEI @ BHOI VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /48 /2025 ()	
481	D-ABLAPL/8109/2025	STATE OF ODISHA BINAYAK SAHU @ BINAY SAHU VS	BHABANI SHANKAR DASPARIDA VS	// JATNI P.S. /282 /2024 ()	
482	D-ABLAPL/8110/2025	STATE OF ODISHA RAKESH MALICK VS	ALOK KUMAR PANDA VS	// GOP /65 /2025 ()	
483	D-ABLAPL/8118/2025	STATE OF ODISHA MANAGOBINDA DAS VS	UMA CHARAN MISHRA VS	// DHAMNAGAR /67 /2025 ()	
484	D-ABLAPL/8120/2025	STATE OF ODISHA ITISHREE PANDA VS	PRASANTA KUMAR SAHOO VS	// PAHALA /45 /2025 ()	
485	D-ABLAPL/8125/2025	STATE OF ODISHA AJIT KUMAR BEHERA VS	RAMANI KANTA PATTANAIAK VS	// JAGANNATHA PRASAD /466 /2024 ()	
486	D-ABLAPL/8132/2025	STATE OF ODISHA AMAR KUMAR PARIDA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /132 /2025 ()	
487	D-ABLAPL/8133/2025	STATE OF ODISHA SUSHMITA PRADHAN @ SUSMITA PRADHAN VS	PARTHA SARATHI DAS VS	// CHAMPUA /49 /2025 ()	AOD20240000364C202500034
		STATE OF ODISHA		//	

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488	D-ABLAPL/8135/2025	FAKIRA @ SUVAKANTA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /97 /2025 () //	
489	D-ABLAPL/8137/2025	PRASHANTA KUMAR BEHERA @ GUNU BEHERA VS STATE OF ODISHA	SAMBIT KAR VS	PIRAHAT P.S /60 /2025 () //	
490	D-ABLAPL/8142/2025	VANSHIKA KHARE VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	Maitri Vihar PS /77 /2025 () //	
491	D-ABLAPL/8144/2025	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /65 /2025 () //	
492	D-ABLAPL/8147/2025	CHINTAMANI PATRA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	SOSO /49 /2025 () //	
493	D-ABLAPL/8151/2025	MANAS @ SURESH CHANDRA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /72 /2025 () //	
494	D-ABLAPL/8153/2025	MAHAMMAD RAHIM VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DHENKANAL SADAR /485 /2024 () //	
495	D-ABLAPL/8156/2025	BASANTI SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /50 /2025 () //	AOD20240000012C202500052
496	D-ABLAPL/8161/2025	SHAILESH KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /55 /2025 () //	
497	D-ABLAPL/8169/2025	ARTATRANA BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	MANIABANDHA /30 /2025 () //	AOD20240000742C202500007
498	D-ABLAPL/8170/2025	MANAS KUMAR DANDAPAT @ MANAS DANDPAT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BYREE /179 /2024 () //	
499	D-ABLAPL/8171/2025	JAGABANDHU SAHU	SUSANTA KUMAR BARAL	NIMAKHANDI /87 /2023	AOR20220001297C202500076

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/8176/2025	SATYAJIT RAJ @ SATYARAJ RAJ	MIHIR KANTA RATH	DHENKANAL SADAR /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/8178/2025	ASHOK KUMAR NAYAK	BIBHUTI RANJAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/8179/2025	PHAKUR ALLI KHAN @ FAK ALLI	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/8182/2025	SANJAYA PARIDA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /66 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/8189/2025	ABHISHEK MOHANTA	SURYAKANTA DWIBEDI	BETNOTI /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/8190/2025	SANDIP KUMAR PAIKRAY	JYOTIRMAYA SAHOO	KHURDA SADAR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/8191/2025	SK. AJIMUDDIN	RAJENDRA NARAYAN ROUT	BHADRAK RURAL /115 /2025	AOR20220001558C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/8193/2025	GUPTESWAR HARIJAN	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /398 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/8196/2025	S K GULAM @ SK. GULAM @ RINKU	JYOTIRMAYA SAHOO	BALUGAON P.S. /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/8200/2025	KALIA NAYAK	JYOTIRMAYA SAHOO	BADABAZAR /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/8201/2025	KABIRAJ NAYAK	JYOTIRMAYA SAHOO	BADABAZAR /103 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/8202/2025	STATE OF ODISHA SAGAR MOHANTY VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /51 /2025 ()	
512	D-ABLAPL/8203/2025	STATE OF ODISHA BASANTA SAMAL VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /92 /2020 ()	
513	D-ABLAPL/8204/2025	STATE OF ODISHA NIRAKAR MAHAKUD @ MAHAKHUD VS	SUBODH KUMAR MOHANTY VS	// LANJIGARH /15 /2025 ()	
514	D-ABLAPL/8208/2025	STATE OF ODISHA SOUBHAGYA LAXMI ACHARYA VS	SUJATA JENA VS	// MAHILA P.S. BUXIBAZAR /34 /2025 ()	
515	D-ABLAPL/8209/2025	STATE OF ODISHA MANAS BISWAL VS	SUNIL KUMAR PANDA VS	// DHARMASALA /478 /2023 ()	
516	D-ABLAPL/8210/2025	STATE OF ODISHA SATYABRATA SWAIN VS	SUNIL KUMAR PANDA VS	// TALCHER TOWN /157 /2025 ()	
517	D-ABLAPL/8212/2025	STATE OF ODISHA SHAIK RIJUWAN VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /53 /2025 ()	
518	D-ABLAPL/8217/2025	STATE OF ODISHA BISWA RANJAN HATI VS	MANAS KUMAR CHAND VS	// GHASIPURA /48 /2025 ()	
519	D-ABLAPL/8218/2025	STATE OF ODISHA GOURANGA CHANDRA DHAL VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /73 /2025 ()	
520	D-ABLAPL/8219/2025	STATE OF ODISHA MD. KHUDA BOX @ PATTA @ MAHAMAD KHUDA VS	BBKRAM RATH VS	// KHUNTUNI /161 /2024 ()	
521	D-ABLAPL/8222/2025	STATE OF ODISHA SATYABADI SAHU VS	JYOTIRMAYA SAHOO VS	// MELCHHAMUNDA /51 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/8224/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NAUGAON /65 /2025 () //	
523	D-ABLAPL/8226/2025	JAGAN MOHAN GIRI VS STATE OF ORISSA	JAGAMOHAN GIRI VS	CHANDAKA P.S. /64 /2025 () //	
524	D-ABLAPL/8227/2025	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALIAPAL /47 /2025 () //	
525	D-ABLAPL/8228/2025	GYANA RANJAN PATTANAYAK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :17/03/2025

SL. NO.	CASE NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
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